

On 2.4.04.

2.4.04

copies of order
prepared for
counsel for
both side.

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12/4

W 12/4/04
S.G.

I heard Shri S. Mohanty, learned Counsel for the applicant and Shri A.K. Bose, learned Sr. Standing Counsel for the Respondents. By filing a Memo dated 2.4.04 the applicant seeks leave of the Tribunal to withdraw the O.A. on the ground that his appeal having been disposed of by the authorities, the O.A. has become infructuous. In view of this, we dispose of the O.A. as infructuous leaving liberty to the applicant to move the Tribunal, if he feels aggrieved.

[Signature]
Vice-Chairman

[Signature]
Member (S)